

**Expansion of Bhabha Atomic
Research Centre, Trombay**

263. SHRI YAMUNA PRASAD MANDAL: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government propose to expand Bhabha Atomic Research Centre at Trombay; and

(b) if so, the main features thereof?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). No, Sir. Apart from a few sanctioned projects on which work is already underway, such as R-5 reactor, there are no further proposals for adding any more experimental facilities at the Bhabha Atomic Research Centre, Trombay.

Annual Plan of Kerala for 1976-77

264. SHRI VAYALAR RAVI:
SHRIMATI BHARGAVI THAN-
KAPPAN:
SHRI C. K. CHANDRAPPAN:

Will the Minister of PLANNING be pleased to state:

(a) the total outlay of the annual plan of Kerala for 1976-77;

(b) whether there is any proposal to cut the annual plan outlay of that State;

(c) if so, the reasons therefor and whether Government have received any representation against this proposal; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GOSE): (a) to (d). The position in regard to plan outlay is

yet to be reviewed in the light of the assessment of the State's resources recently undertaken in consultation with the State Government.

**Pension, Gratuity and other benefits
to employees of Sainik Schools**

265. SHRI VAYALAR RAVI: Will the Minister of DEFENCE be pleased to state whether the employees of Sainik Schools are getting benefits of pension, gratuity, medical aid and family pension?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): The Principal, Headmaster and Registrar, who are drawn from the armed service, are entitled to the benefits of pension, gratuity, medical aid and family pension in accordance with their respective service regulations. Other employees of the Sainik Schools are covered by the Contributory Provident Fund Scheme, in which the employer contributes 8.33 per cent. of the employees emoluments provided the subscriber chooses to contribute a similar or greater amount. Sainik School employees are entitled to free medical consultation and medicines for minor ailments from the school dispensary and for major ailments for assistance from the Government dispensaries/hospitals in the vicinity. A scheme for contributory medical assistance to the staff of Sainik Schools is under consideration.

**Retirement prosecution of Central
Government Officials due to Corrup-
tion or inefficiency**

266. SHRI PRIYA RANJAN DAS
MUNSI:

SHRI B. R. SHUKLA:

Will the PRIME MINISTER be pleased to state the number of Central Government officials all over the